

| Annexure - 6 | | | | | | | | | | | | | | |
|--|---|----------------------------|----------------|---------------------------|-------------------------------------|---|---|-----------------------------|--|----------------------------|---|--------------------------|------------------------------------|--|
| Name of Corporate debtor | | M/s.Easun Reyrolle Limited | | | Date of Commencement of Liquidation | | | 17.02.2022 | | List of Stakeholders as on | | | 02.05.2022 | |
| List of operational creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | | | |
| Sl.No | Name of Creditor | Details of Claim Received | | Details of claim admitted | | | | | | Amount of Contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim Rejected | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 4 | Aruna Enterprises | 04.08.2022 | 7,404,560 | 44,686 | Operational Creditor | | | | | 0.00020053 | | 7,359,874 | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) As per books it show a balance of Rs. 73,50,497/-, the difference due to TDS deducted which is payable to government. 4) Hence, the claim is admitted partly for Rs. 73,50,497/- under section 53(1)(f) |
| 5 | Avihs Technologies | 26.02.2022 | 1,638,584 | 1,638,584 | Operational Creditor | | | | | 0.00735338 | | - | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 16,38,584/- under section 53(1)(f) |
| 6 | Etcor Enterprises | | - | - | Operational Creditor | | | | | | | | | 1) No claim form has been received so claim is rejected in full |
| 8 | Supremepacks Plastic Private Limited | | 22,244 | 22,244 | Operational Creditor | | | | | 0.0000994 | | - | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 22,244/- under section 53(1)(f) |
| 9 | Sree Sakthi Transports | | | | Operational Creditor | | | | | | | | | 1) No Claim Form, Ledger copy not received for verification, hence claim fully rejected |
| 12 | G.Varadarajan | 02.03.2022 | 3,643,710 | 3,087,890 | Operational Creditor | | | | | 0.01385735 | | 555,820 | | 1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Operational Creditor category 3) The 12 invoice and 1 credit note not recorded in Corporate Debtor books, are traced and reconciled 4) There is no mutual agreement clause between the parties for interest, hence rejected 5) The claim is admitted partly for Rs. 30,87,890/- under section 53(1)(f) |
| 13 | Arco Enterprise | 03.03.2022 | 748,341 | 26,378 | Operational Creditor | | | | | 0.00011838 | | 721,963 | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 26,378/- under section 53(1)(f) as per our records and ledger copy stating the balance is not submitted by the claimant |
| 14 | Manibhdra Electricals | 04.03.2022 | 5,407,120 | 5,407,120 | Operational Creditor | | | | | 0.02426523 | | - | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 54,07,120/- under section 53(1)(f) |
| 20 | Vijay Electronics | 08.03.2022 | 1,212,500 | 519,112 | Operational Creditor | | | | | 0.00232959 | | 693,388 | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 5,19,112/- under section 53(1)(f) |
| 21 | Theta Control | | 53,704 | 53,704 | Operational Creditor | | | | | 0.000241 | | - | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 53,704/- under section 53(1)(f) |
| 22 | Lords Engineering | 08.03.2022 | 787,552 | 787,552 | Operational Creditor | | | | | 0.00353425 | | - | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs.7,87,552/- under section 53(1)(f) |
| 23 | Miracle Cables India (P) Ltd | 08.03.2022 | 8,322,508 | 8,322,508 | Operational Creditor | | | | | 0.03734846 | | - | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 83,22,508/- under section 53(1)(f) |
| 24 | Sunstar Labels | 08.03.2022 | 1,052,513 | 10,52,513.00 | Operational Creditor | | | | | #VALUE! | | - | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs.10,52,513/- under section 53(1)(f) |
| 25 | Millennium Semiconductors India Private Limited | 09.03.2022 | 1,604,749 | 775,712 | Operational Creditor | | | | | 0.00348112 | | 829,037 | | 1) Verified with the books of accounts and other supporting documents 2) The rejection of goods are not accounted by the Operational Creditor, hence there are reconciliation difference on the books. 3) Claim admitted to the extent of Corporate Debtor books after considering rejections 4) Claim admitted under Operational Creditor category 5) There is no mutual agreement clause between the parties for interest, hence rejected 6) The claim is admitted partly for Rs. 7,75,712/- under section 53(1)(f) |
| 27 | Sashi Enterprises | 08.03.2022 | 434,446 | 414,555 | Operational Creditor | | | | | 0.00186038 | | 19,891 | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 4,14,555/- under section 53(1)(f) |
| 28 | Hinduja Plastic | 09.03.2022 | 773,498 | 498,614 | Operational Creditor | | | | | 0.0022376 | | 274,884 | | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) There is no mutual agreement clause between the parties for interest, hence rejected 4) The claim is admitted partly for Rs. 4,98,614/- under section 53(1)(f) |
| 29 | Harita Bright Point | | | | Operational Creditor | | | | | | | | | 1) No Claim form has been received so claim is rejected |

| | | | | | | | | | | | | | | |
|----|---|------------|------------|------------|----------------------|--|--|--|--|------------|--|--|-----------|--|
| 31 | IDBI Capital Markets & Securities Limited | 10.03.2022 | 319,217 | 249,093 | Operational Creditor | | | | | 0.00111784 | | | 70,124 | 1) Book of Records of Corporate Debtor reflects Rs. 2,49,093/- as closing balance 2) A reconciliation difference of Rs. 9,025/- is traced with bills not accepted by the Company, hence rejected 3) Claim admitted under Operational Creditor category 4) There is no mutual agreement clause between the parties for interest, hence rejected 5) The claim is admitted partly for Rs.2,49,093/- under section 53(1)(f) |
| 32 | Reliance Wood Industries | 11.03.2022 | 184,590 | 184,590 | Operational Creditor | | | | | 0.00082837 | | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs.1,84,590/- under section 53(1)(f) |
| 33 | CMC Manufacturing Co. Pvt Ltd | 12.03.2022 | 320,211 | 318,128 | Operational Creditor | | | | | 0.00142765 | | | 2,083 | 1) Verified with the books of accounts and other supporting documents 2) The payment of Rs. 2,083/- was not account to the Operational Creditor. Excluding that, other balances are reconciled 3) Claim admitted under Operational Creditor category 4) The claim is admitted partly for Rs.3,18,128/- under section 53(1)(f) |
| 35 | SAV Engineers Private Limited | 11.03.2022 | 445,765 | 267,475 | Operational Creditor | | | | | 0.00120033 | | | 178,290 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) Rs. 1 Lakh deducted as TDS, which is payable to Government. Hence balance is Rs. 1.5 Lakhs 4) Interest calculated on Rs. 1.5 Lakhs at rate of 14.75% is Rs. 1,17,475/- 5) The claim is admitted partly for Rs. 2,67,475/- under section 53(1)(f) |
| 36 | Nishka Electronics Private Limited | 12.03.2022 | 571,395 | 571,395 | Operational Creditor | | | | | 0.00256422 | | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 5,71,395/- under section 53(1)(f) |
| 37 | BMC ELECTROPLAST PVT. LTD. | 14.03.2022 | 5,400,000 | 4,255,554 | Operational Creditor | | | | | 0.01909741 | | | 1,144,446 | 1) Verified with the books of accounts and the court order 2) The Court ordered for payment of Rs. 42,55,554/- 3) The difference of Rs. 11,44,446 is not submitted on appropriate reasons & hence rejected 4) Claim admitted under Operational Creditor category 5) The claim is admitted partly for Rs. 42,55,554/- under section 53(1)(f) |
| 38 | Vinayak Controls | 14.03.2022 | 1,629,894 | 1,629,894 | Operational Creditor | | | | | 0.00731438 | | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 16,29,894/- under section 53(1)(f) |
| 39 | Sahyadri Electro Controls India Private Limited | 14.03.2022 | 630,859 | 125,016 | Operational Creditor | | | | | 0.00056103 | | | 505,843 | 1) Claim of Rs. 1,25,016/- is reconciled with the books 2) Claim against Purchase Order No. 45023342 for Rs. 3,45,917/- is not payable contractually, hence rejected 3) Claim admitted under Operational Creditor category 4) There is no mutual agreement clause between the parties for interest, hence rejected 5) The claim is admitted partly for Rs.1,25,016/- under section 53(1)(f) |
| 43 | Shree Sai Industries | 15.03.2022 | 13,058,758 | 4,899,817 | Operational Creditor | | | | | 0.02198864 | | | 8,158,941 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) There is no mutual agreement clause between the parties for interest, hence raising interest incase of default in payment is not available 4) The claim is admitted partly for Rs. 48,99,817/- under section 53(1)(f) |
| 44 | M/s. Gupta Power Infrastructure Limited | 16.03.2022 | 359,753 | 264,525 | Operational Creditor | | | | | 0.00118709 | | | 95,228 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) There is no mutual agreement clause between the parties for interest, hence raising interest incase of default in payment is not available 4) The claim is admitted partly for Rs. 2,64,525/- under section 53(1)(f) |
| 45 | Sri Srinivasa Metal Products | | 581,707 | 581,707 | Operational Creditor | | | | | 0.00261049 | | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 5,81,707/- under section 53(1)(f) |
| 46 | Connectwell Industries Private Limited | 16.03.2022 | 1,120,062 | 1,035,356 | Operational Creditor | | | | | 0.00464631 | | | 84,706 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) Verified with books, it shows a credit balance of Rs. 10,30,746/- On reconciliation, debt adjustment of Rs. 18,885/- is not accounted by Operational Creditor, other entries are verified & reconciled 4) There is no mutual agreement clause between the parties for interest, hence rejected 5) The claim is admitted partly for Rs. 10,35,356/- under section 53(1)(f) |
| 77 | M/s. Synergy Punching Pvt Ltd | 16.03.2022 | 17,801,545 | 17,801,545 | Operational Creditor | | | | | 0.07988701 | | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 1,78,01,545/- under section 53(1)(f) |
| 94 | Indo German Tools | | 2,953,340 | 2,953,340 | Operational Creditor | | | | | 0.01325354 | | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 29,53,340/- under section 53(1)(f) |
| 98 | M/s. DAV Industries | 17.03.2022 | 529,184 | 241,309 | Operational Creditor | | | | | 0.00108291 | | | 287,875 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) There is no mutual agreement clause between the parties for interest, hence raising interest incase of default in payment is not available 4) The claim is admitted partly for Rs. 2,41,309/- under section 53(1)(f) |

| | | | | | | | | | | | | | |
|-----|--|------------|------------|------------|----------------------|--|--|--|--|------------|--|-----------|--|
| 105 | BSE Limited | 17.03.2022 | 13,360,858 | 4,153,314 | Operational Creditor | | | | | 0.0186386 | | 9,207,544 | 1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Operational Creditor category 3) There is no mutual agreement clause between the parties for interest, hence rejected 4) The claim is admitted partly for Rs. 41,53,314/- under section 53(1)(f) |
| 106 | M/s. Greepwell Products | 17.03.2022 | 6,798,612 | 2,928,859 | Operational Creditor | | | | | 0.01314368 | | 3,869,753 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim for principal amount of Rs. 6,86,868/- is admitted in full u/s 53(1)(f) 4) Claim for interest is admitted only for Rs. 22,41,990.72/- u/s 53(1)(f) which is calculated as per RBI rate |
| 108 | Zonal Electroplast Private Limited | 17.03.2022 | 733,763 | 733,763 | Operational Creditor | | | | | 0.00329287 | | - | 1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 7,33,763/- under section 53(1)(f) |
| 110 | Sri Lakshmi Travels | 17.03.2022 | 30,134,944 | 30,134,944 | Operational Creditor | | | | | 0.13523492 | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 3,01,34,944/- under section 53(1)(f) |
| 112 | SSS Transolutions | 17.03.2022 | 203,201 | 203,201 | Operational Creditor | | | | | 0.00091189 | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 2,03,201/- under section 53(1)(f) |
| 119 | Krish Technologies | 17.03.2022 | 5,807,967 | 4,384,359 | Operational Creditor | | | | | 0.01967544 | | 1,423,608 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted only for Rs. 43,84,359/- under section 53(1)(f) as per court order |
| 123 | M.B.Tools and Hardware | 17.03.2022 | 665,359 | 544,209 | Operational Creditor | | | | | 0.00244222 | | 121,150 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted partly for Rs. 5,44,209/- under section 53(1)(f) as per our records as we didn't receive the ledger copy we asked for the purpose of reconciliation. |
| 129 | Manoj Electricals | 18.03.2022 | 1,282,000 | 1,282,000 | Operational Creditor | | | | | 0.00575316 | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 12,82,000/- under section 53(1)(f) |
| 130 | Rekha Enterprises | 18.03.2022 | 2,484,716 | 1,172,036 | Operational Creditor | | | | | 0.00525968 | | 1,312,680 | 1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Operational Creditor category 3) There is no mutual agreement clause between the parties for interest, hence Rs. 13,12,680 rejected 4) The claim is admitted partly for Rs.11,72,036/- under section 53(1)(f) |
| 148 | Global System | 19.03.2022 | 384,618 | 341,881 | Operational Creditor | | | | | 0.00153424 | | 42,737 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) There is Rs. 6,736/- difference, for which there is no reconciliation details are available 4) The claim is admitted partly for Rs.3,41,881/- under section 53(1)(f) |
| 156 | National Detective and Security Services | 19.03.2022 | 107,243 | - | Operational Creditor | | | | | 0 | | 107,243 | 1) Verified with the books of accounts and other supporting documents 2) The balance payable as per Company's accounts is NIL 3) As this is very old balance, the party has not submitted any balance confirmation from the Company. The audited balance of NIL is considered. 4) Claim Rejected in full |
| 159 | Vinayaka Package | 19.03.2022 | 95,049 | 95,049 | Operational Creditor | | | | | 0.00042655 | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs.95,049/- under section 53(1)(f) |
| 161 | N & T Packers | 19.03.2022 | 233,657 | 193,657 | Operational Creditor | | | | | 0.00086906 | | 40,000 | 1) Book of records of the Corporate Debtor reflects a closing balance of Rs. 1,93,657 2) The Outstanding shown in supporting invoice is also Rs. 1,93,657 (Invoice 2529) 3) There is no details for the the additional claim of Rs.40,000, hence the Rs. 40,000 is rejected 4) Claim admitted under Operational Creditor category 5) The claim is admitted partly for Rs.1,93,657/- under section 53(1)(f) |
| 162 | M/s. Tescom | 19.03.2022 | 1,256,253 | 1,230,907 | Operational Creditor | | | | | 0.00552387 | | 25,346 | 1) Book of records of the Corporate Debtor reflects a closing balance of Rs. 12,30,907 2) The difference is mainly on account of TDS deduction, which will be paid to Government Authority 3) Claim admitted under Operational Creditor category 4) The claim is admitted partly for Rs.12,30,907/- under section 53(1)(f) |
| 167 | Tamil Nadu Generation and Distribution Corporation Limited | 21.03.2022 | 490,793 | 424,389 | Operational Creditor | | | | | 0.00190451 | | 66,404 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted partly for Rs. 4,24,389/- under section 53(1)(f) as per our records |
| 169 | CMI Limited | 22.03.2022 | 543,994 | 349,272 | Operational Creditor | | | | | 0.00156741 | | 194,722 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted for Rs. 3,49,272/- under section 53(1)(f) as per our since records 4) There is no mutual agreement clause between the parties for interest, hence rejected |
| 177 | Central Depository Services (India) Limited | | - | - | Operational Creditor | | | | | | | | 1) No claim form has been received so claim is rejected in full |
| 196 | Vinyas Innovative Technologies Private Limited | 21.03.2022 | 646,250 | 430,690 | Operational Creditor | | | | | 0.00193278 | | 215,560 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted partly for Rs. 4,30,690/- under section 53(1)(f) as per our records 4) There is no mutual agreement clause between the parties for interest, hence rejected |

| | | | | | | | | | | | | |
|--|--|------------|--------------------|--------------------|----------------------|--|--|--|------------|--|--------------------|--|
| 197 | Perfect Associates | 22.03.2022 | 1,538,473 | 1,538,473 | Operational Creditor | | | | 0.00690412 | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 15,38,473/- under section 53(1)(a) under CIRP cost |
| 198 | Bharat Heavy Electrical Ltd | 23.03.2022 | 116,595,344 | 699,000 | Operational Creditor | | | | 0.00313686 | | 115,896,344 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) As per books, the amount due is Rs. 6,99,000/-, therefore claim is admitted partly for Rs. 6,99,000/- under section 53(1)(f) 4) Balance claim is temporarily rejected, upon final order of court same will be considered |
| 201 | M/s. Gourav Engineers (Sunil Sonare) | 24.03.2022 | 76,864 | 76,864 | Operational Creditor | | | | 0.00034494 | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 76,864.92/- under section 53(1)(f) |
| 205 | Vinyas Innovative Technologies Private Limited | | 290,479 | 231,089 | Operational Creditor | | | | 0.00103705 | | 59,390 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in full for Rs. 2,31,089/- under section 53(1)(f) and remaining amount (RS 43916) is payable to respective department. 4) There is no mutual agreement clause between the parties for interest, hence rejected |
| 206 | Perfect Associates | | 13,295,539 | 5,947,928 | Operational Creditor | | | | 0.02669219 | | 7,347,611 | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted in partly for Rs. 59,47,928/- under section 53(1)(f) as per our records 4) There is no mutual agreement clause between the parties for interest, hence rejected |
| 208 | Bharat Heavy Electrical Ltd | 16.04.2022 | 104,524,738 | 104,473,737 | Operational Creditor | | | | 0.468841 | | 51,001 | 1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Operational Creditor category 3) Claim is admitted in full under Section 53(1)(f) for Rs. 10,44,73,737 4) Claim amount of Rs. 51,000/- regarding Advocate fee is rejected |
| 209 | M/s. Gourav Engineers (Sunil Sonare) | 15.04.2022 | 4,287,023 | 4,287,023 | Operational Creditor | | | | 0.01923864 | | - | 1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Operational Creditor category 3) The claim is admitted for Rs. 42,87,023/- under section 53(1)(f) |
| Total Operational Creditor (Other than Workmen and Employees and Government Dues) | | | 384,850,044 | 222,834,047 | | | | | | | 162,015,997 | |
| Less: Unpaid Insolvency Resolution Process Cost | | | 1538473 | 1538473 | | | | | | | | |
| Operational Creditor (Other than Workmen and Employees and Government dues) | | | 383,311,571 | 221,295,574 | | | | | | | | |